CENTRAL ADMINISTRATIVE TRIBUNAL ALLAHABAD BENCH ALLAHABAD

Original Application No. 330/00444/2018

Allahabad this the 14th day of October 2019

Hon'ble Mr. Justice Bharat Bhushan, Member-J

Vivek Kumar Maurya, A/a 24 years, Son of Ganga Prasad, Resident of House No. 354/3, Lala Ki Sarai, Teliarganj, District Allahabad-211004.

Applicant

By Advocates: Mr. Shailendra Nath Tiwari Mr. Anil Mishra

<u>Vs.</u>

- 1. Union of India through Comptroller and Auditor General of India Pocket-9, Deendayal Upadhyay, New Delhi-110124.
- 2. The Principal Accountant General (General and Social Sector Audit), U.P. at Allahabad.
- 3. Deputy Accountant General (Administration), Office of the Accountant General (Accounts and Entitlement)-1, U.P. at Allahabad.
- 4. Welfare Officer in the office of the Accountant General (Accounts and Entitlement)-1, U.P. at Allahabad.
- 5. Senior Deputy General Accountant (Administration), Office of the Accountant General (Accounts and Entitlement)-1, U.P. at Allahabad.
- 6. Assistant Audit Officer at Senior Deputy Accountant General (Administration) Department/Cell at A.G. Office, Allahabad.

Respondents

By Advocate: Mr. Rajnish Kumar Raj

ORDER

Delivered by Hon'ble Mr. Justice Bharat Bhushan, Member-J
Shri Shailendra Nath Tiwari, Advocate is present along with
his client/applicant — Vivek Kumar Maurya. Shri Dharmendra
Tiwari, Advocate holding brief of Shri Rajnish Kumar Rai, Advocate
for the respondents is also present.

2. Shri Shailendra Nath Tiwari, Advocate along with his client/applicant – Vivek Kumar Maurya has made an oral request to withdraw this O.A. Accordingly, O.A. No. 444/2018 stands dismissed as withdrawn.

Member- J

/M.M/